IMPLEMENTATION OF THIRD PLAN

- *511. SHRI SITARAM JAIPURIA: Will the Minister of PLANNINC be pleased to state:
- (a) whether it is a fact that the Prime Minister has expressed his con cern on the slow progress of ths im plementation of the Third Plan at the recent meeting of the Secretary the Ministries;
- (b) if so, what are the reasons for the slow progress of the Plan;
- (c) what steps are being tak< i gear up the machinery to go ahead with the scheduled implementation oi the projects under the Third Plan; and

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) to (c). Yes Sir. The Midterm appraisal on th(3rd Plan which was placed before th< House has itself clearly mentionec that the progress of the economy dur ing the first two years has been rathe: slow. The Report also gives reason; for the slow progress and suggestec measures for implementation The National Development Courcil ap proved these suggestions at its meet ing held on November 8 & 9, 1963 am issued a statement urging the Centra and State Governments to tafce al necessary steps to correct the existin; deficiencies and ensure the realisatioi of the objectives and targets of th Third Plan. A note indicating mea sures taken or proposed to be take: in pursuance of the suggestions c Mid-term Appraisal was circulated t Hon'ble Members in April, 1964.

(d) No.

SHRI SITARAM JAIPURIA: Is about question No. 511?

MR. CHAIRMAN: Yes, it is No. 511.

SHRI SITARAM JAIPURIA: Will he kindly repeat the reply?

SHRI B. R. BHAGAT: I said, ves, Sir, and then amplified about the Midterm Appraisal. I am sorry that the hon. Member could not follow the answer.

MR. CHAIRMAN: It was a briefing but it was an inconvenient briefing.

SHRI SITARAM JAIPURIA: May I know, Sir, the circumstances which led the Prime Minister to make the statement that the progress in the Third Five Year Plan was slow, and has it been possible for the Planning Commission to find out as to what were the exact defects, where the defects lay and, further, what steps have been taken to remedy those defects?

SHRI B. R. BHAGAT: He was addressing (d) whether there is anylack of coordination be the Secretaries of the Departments to the imental effect that during the last two years the progress of the economy has not been satisfactory. He made this point known to them and urged them to take all measures so that the economy makes up again.

> SHRI C. D. PANDE: Even with an 1 outlay of Rs. 10 thousand crores for the Third Five Year Plan the planners have found it difficult to implement the Plan to their satisfaction. i May I know. Sir, if the Government | see any possibility of executing the! Fourth Five Year Plan which will be almost more than double the amount of the Third Plan?

> MR. CHAIRMAN: Mr. Pande, could we leave the Fourth Plan? We have discussed it already.

SHRI C. D. PANDE: My point is that • Rs. 10.000 crores was the expenditure I in the Third Five Year Plan. In spite of that the Third Plan has fallen short in many essential targets. May I know, Sir, if the Government will take a lesson from this and see that the plans should be such as to be fulfilled in the Fourth Plan also?

MR. CHAIRMAN: What you call a lesson, the Government does not seem to be in a mood to take. He has almachinery?

3635

most said that. I do not want to repeat it.

श्री विमलकुनार मन्नालालजी बौरिइयाः क्या श्रीमान यह बतलायेंगे — जैसा कि उत्तर में बताया है कि स्टेट्स को पत्न लिखा है कि अच्छी तरह से काम करें तो पहले भी वे एफिशिएंसी से काम करते थे लेकिन फिर भी काम पूरा नहीं हो पाया—तो ऐसी स्थिति में उनको पत्न लिखने के बाद क्या यह देखा कि उन्होंने क्या क्या विशेष काम प्रारम्भ कर दिए हैं, इसको असेस करने की कोई व्यवस्था की है या नहीं?

श्री बीं श्री श्री श्री से स्वातः यह पत्र लिखने का सवाल नहीं है, नेशनल डेवलपमेंट कॉसिल जो कि सुप्रीम बाड़ी है जिसमें कि सब स्टेट्स के चीफ मिनिस्टर्स होते हैं उसने फैसला किया। प्लानिंग किमशन की भी कई मीटिंग्स हुई श्रीर यह हुश्रा कि कोई एडवांस एक्शन हो, खास कर के एश्रीकल्चर में और कई कदम उठाये गये, उनका एड-मिनिस्ट्रेटिव रिश्रागेंनाइजेशन हुश्रा, फाइनान्स मिनिस्टर ने यह कहा कि एश्रीकल्चर में प्रगति हो इसके लिये अगले साल में रुपये की, फारेन स्वसचेंज हो या कुछ हो, कमी नहीं हो पाएगी, एश्रीकल्चरल प्रोडक्शन बोडं में भी यह बातें हुई, तो वे सारे कदम उठाये हैं, खालो चिट्ठी ही नहीं लिखी गई है।

श्री सो० डो० पांडे: सिर्फकाम ही नहीं हुआ है।

SHRI SITARAM JAIPURIA: In view of the fact that the progress in the Third Plan has been rather slow. may I know, Sir, if it is being contemplated to reorganise the Planning Commission, if so, what would be the reorganised set-up?

SHRI B. R. BHAGAT: It is not related, but certainly the Prime Minis-

| ter is thinking of some reorganisation i of the Planning Commission.

SHRI A. D. MANI: Part (d) of the question I will read out. It says:

"whether there is any lack of coordination between the different wing_s of the Governmental machinery?"

May I know, Sir, if the Government is satisfied with the Planning Commission machinery itself and do they feel that the time has come for a different kind of machinery to be set-up which will ensure not only planning but effective implementation of the Plans?

SHRI B. R. BHAGAT: I do not understand the relation between the two parts of the question. The question says:

"(d) whether there i_s any lack of coordination between the different wings of the Governmental machinery?"

There is no lack of co-ordination. But it is true that in future we are progressively trying to increase the efficiency of the different departments.

SHRI ARJUN ARORA: May I know, Sir, what are the sectors and which are the States where the progress in the implementation of the Third Plan h&s been slow?

SHRI B. R. BHAGAT: Well, Sir, about the States it is difficult to say. The Mid-term Appraisal describes all the sectors in which the progress has been slow; it gives all the details about it.

MR. CHAIRMAN: Mr. Abdul Ghani.

Shri ARJUN ARORA: Sir, he has not replied my question.

جو ترقی کا دعوی کیا تھا اس سے
بہت کم ہو پائی ہے تو اس میں
نیچر کا کتفا قصور ہے پلانڈگ کمیشن
کا کتفا قصور ہے اور ایڈسنسٹریشن کا
کتفا قصور ہے کیا یہ کچھ بتا سکین

† [श्री अब्दुल गती: क्या फाइतेन्स मिनिस्टर बतायेंगे इस प्लान की वजह से नाममाब की तरककी हुई है और जो तरककी का दावा किया था उससे बहुत कम हो पाई है तो उसमें नेचर का कितना कसूर है, प्लानिंग कमीशन का कितना कसूर है और एड्मिनिस्ट्रेशन का कितना कसूर है ? क्या यह कुछ बता सकेंगे ?]

श्री बी० द्वार० भगत: इसके लिये तो काई एस्ट्रोला कर को इंडना पहेगा।

شری عبدالغلی: آپ کو دهوندهنا پر عالی عبدالغلی: آپ کو دهونده - پر این کا فصور ها - آپ بتائیل گے کس کس کا فصور ها - الاها الا

Shri Arjun Arora: On a point of order. The reply to Mr. Ghaii's very pertinent question, I must submit, is most inappropriate and disrespectful to this House and the hon. Member. The question was whetier the blames have been apportioned, and the Minister says that he will have to find an astrologer. The rumours are that the Ministers are always consulting astrologers about their own future.

MR. CHAIRMAN: Which remarks you feel are very appropriate?

SHRI BHUPESH GUPTA: He mentioned astrologer because somebody

t[] Hindi transliteration.

goes to ask astrologers as to when he will become the Prime Minister.

SHRI SITARAM JAIPURIA: Sir, quite a few important members of the Planning Commission have been given other assignments. May I know, Sir, if it is reorganisation, or is it proposed to appoint new members of the Planning Commission and, if so, by when?

SHRI T. T. KRISHNAMACHARI: The question of the reorganisation of the Planning Commission is a matter which is the primary concern of the Prime Minister, and I think he is seized of the problem.

DR. SHRIMATI PHULRENU GUHA: May I know, Sir, what is the percentage of achievements in the Third Plan in comparison with the Second Plan?

SHRI B. R. BHAGAT: Overall, during the first three years, it is estimated that the growth of the national income has been about 9 to 10 per cent, which is less than the growth during the corresponding period of the Second Five Year Plan.

شری عبدالغنی : پرائنت آن آردر یه هے آردر سر - میرا پوائنت آن آردر یه هے که میں نے ایک دیفینیت کرسچن کیا رہا که اس میں آیا پلانڈک کا قصور هے یا ایدمنستریشن کا قصور هے یا خواب ملنا چاهئے تها که پلاننگ کا قصور هے یا نہیں ، ایدمنستریشن کا قصور هے یا نہیں ، ایدمنستریشن کا خوور هے یا نہیں ، ایدمنستریشن کا خوور هے یا نہیں ، ایدمنستریشن کا جوہر هے یا نہیں ، آیا نیچر کی کوئی بہتائے انہوں نے مجھے کہا که جوہشی سے پوچھو - تو میں جناب جیوتشی سے پوچھو - تو میں جناب میرے سوال کا اس طرح کا جواب غاط

تها یا نهیں اور اگر ان کا جواب فلط تها تو جناب کو ضرور اس یر کوئی نه کوئی روشلی دالنی چاهئے تی -

if भी अब्दल शनो : प्वाइंट आफ आर्डर, सर । मेरा प्वाइंट आफ आर्डर यह है कि मैंने एक डैफिनिट क्वेश्चन किया था कि इसमें ग्राया प्लानिंग का कसूर है या एडमिनिस्टेशन का कसर है या नेचर का कामुर है तो मझे यह जवाव मिलना चाहिये था कि प्लानिंग का कसूर है या नहीं, एडमिनिस्टेशन का कसूर है या नहीं, आया नेचर की कोई बेरहमी ह या नहीं। उसके बचायं उन्होंने मुझे का कि ज्योतिषी से पुछो। तो मैं जनाब से यह अर्ज करना चाहता हं कि ग्राया मेरे सवाल का इस तरह का जवाब गलत था या नहीं स्वीर स्रगर उनका जवाब गलत थातो जनाब को जरूर उस पर कोई न कोई रोशनी डालनी चाहिये थी।

Shri B. R. BHAGAT: I am sorry, Sir, if the hon. Members have felt offended. I am the last person to show any disrespect to hon. Member. Because he mentioned nature, I said that I may have to consult an astrologer.

MR. CHAIRMAN: He did not ask the hon. Member to consult an astrologer but he thought that he himself should consult an astrologer.

PROF. M. B. LAL: May I know, Sir, whether the Minister is going to consult an astrologer?

Shri B. R. BHAGAT: Sir, specifically it is difficult to apportion blame, to what extent the blame lies with the Planning Commission, with the methods, with the administration or with the weather.

f] | Hindi transliteration.

Shri Bhupesh Gupta: On a point of order. My point of order i_s this. The question was whether an apportionment has been made and the answer was about astrology and all that. Now, Sir, it is for you to judge whether the Minister is within the range of reasonable knowledge and possibility of answering the question.

MR. CHAIRMAN: Mr. Gupta, the answer that he has now given is satisfactory.

SHRI CHANDRA SHEKHAR: Sir, I rise on a point of order. Since long I have been feeling that the question hour is not being properly utilised. May I know, Sir, whether a particular Minister or a particular Member is to abide by the rules or all those Members who raise points of order are also to abide by the Rules .of Procedure during the Question Hour because if the Question Hour is to be utilised for questions and answers, there should not be any speeches, whereas many a time speeches are allowed in the Question Hour. So, Sir. I should like to have your definite ruling whether all Members either in the Opposition or in the Treasury Benches, should abide by the rules.

MR. CHAIRMAN: Everybody should put only questions, you and everybody included, and no speeches, as far as possible, should be made. Some questions tend to be rather long. But I think it always adds to efficiency if questions are brief and the answers are also brief. That way we can deal with many more questions.

*512. [The questioner (Shri P. K. Kumardn) was absent. For answers, vide col. 3653 infra.]

INCOME FROM WORKING OF L.I.C. IN KERALA

- •513. SHRIMATI DEVAKI GOPI-DAS: Will the Minister of FINANCE be pleased to state:
- (a) what was the net income from the working of the Life Insurance Corpoartion in Kerala State during the year 1962-63;